Annexure-7

Name of the corporate debtor: NEO Microns Pvt Ltd : Date of commencement of CIRP 17-04-2026; List of creditors as on 25-05-2026

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	Income Tax Department	Central Government	24-04-2026	2,12,65,982	2,12,65,982	Income Tax Dues	No	Nil	0	0	0	0	
2	Asst Commissione r of State Tax	State Goernment	29-04-2026	1,19,22,863	1,19,22,863	VAT Dues	No	Nil	0	0	0	0	
3	Asst Commissione r GST	Central Government		3,35,12,366	3,35,12,366	GST Dues	No	Nil	0	0	0	0	Admitted suo-moto from GST website
4	EPFO	Central Government	29-04-2026	27,060	27,060	PF Dues	No	Nil	0	0	0	0	Not received in Standard Form B
5	TDS and TCS deducted	Central Government	25-05-2026	16,07,031	16,07,031	Income Tax Dues	No	NIL	0	0	0	0	Taken based on audited books of account
			Total	6,83,35,302	6,83,35,302								